

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1671/2002

New Delhi, this the 28th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Mehtab Singh (MES-44,3027
Electrical SK)
S/o Late Sh. Chatter Singh
R/o House No.213, Pallav Puram
Phase-II, Meerut, UP.

...Applicant
(By Advocate Sh. S.K.Nautiyal)

V E R S U S

Govt. of India through

1. Secretary
Ministry of Defence
South Block, New Delhi.

2. Engineer-in-Chief
E-in C'S' Branch
Army Head Quarter
DHQ P.O., Kashmir House
New Delhi - 11.

3. Chief Engineer
Engineer Branch
HQ. Central Command
Lucknow - 2.

4. Chief Engineer
Bareilly Zone
Station Road
Bareilly, UP.

5. Garrison Engineer (u) F/M
Meerut Cantt, Roorkee Road
Meerut, UP.

...Respondents

(By Advocate Sh. Rajinder Nishchal)

O R D E R (ORAL)

Shri Shanker Raju.

Heard. As the relief prayed in the present OA is substantially granted by the respondents by according terminal benefits to the applicant and compassionate appointment has also been ordered. The remaining grievance regarding commutation of pension would be looked after and taken care of by the

(1)

- 2 -

respondents as expeditiously as possible and in any case within three months.

2. With these observations, OA is dismissed.

No costs.

S. Raju
(SHANKER RAJU)
MEMBER (J)

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